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Central Administrative Tribunal, Principal Bench

Original Application No. 1762 of 2001

New Delhi, this the 2nd day of May, 2002

Hon'ble Mr. V. K. Majotra, Member (A)
Hon'ble Mr. Shanker Raju, Member (J)

Dr. Neeraj Khanna
R/o B-3-A/52-B, Janakpuri
New Delhi
(Working as Medical Officer in the
Govt. of NCT of Delhi)

- Applicant

(By Advocate: S.K. Sinha)

Versus

1. Govt. of NCT of Delhi
Through the Secretary (Medical)
New Secretariat
Delhi

2. Director of Health Services, Delhi
E-Block, Saraswati Bhawan
Connaught Place, New Delhi

- Respondents

(By Advocate: Shri Harvir Singh)

O R D E R (ORAL)

By Hon'ble Mr. V. K. Majotra, Member (A)

Learned counsel of the applicant stated that
respondents have granted the relief claimed in this OA.
Therefore, he seeks and is allowed permission to withdraw
the O.A. O.A. is dismissed as withdrawn.

S. Raju
(Shanker Raju)
Member (J)

V. K. Majotra
(V. K. Majotra)
Member (A)

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